

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI. M. A. BHOSLE
COURT 32 ASST SESSION JUDGE
CIVIL CAUSE LIST DATED 05-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>WRIT OF SUMMONS</u>				
At 11.00 AM Morning Session				
1	Commercial Suit	100032/2020	Atmaram Broking Company Vs Reena Tinaaz Pvt. Ltd.	Miss Rekha C Shukla
2	Commercial Suit	100040/2020	Standard Industries Limited Vs A. M. Shah And Co.	Aak Legal
3	Commercial Suit	100070/2020	Hiravanti Laherchand Mepani Vs M/s. N. D. Enterprises	Preeti Gada, Sudhir Shah and Associates
<u>FOR TAKING STEPS</u>				
4	Commercial Suit	100109/2020	M/s. K. K. Constructions Vs Raees Ahmed Jainuddin Sayyed	V. T. Dubey and Associates
5	Commercial Suit	100275/2019	Conde Nast (India) Pvt. Ltd. Vs Nexus Audience Network Pvt. Ltd.	M/s. Thakore Jariwala and Associates
<u>RECORDING EVIDENCE</u>				
6	Commercial Suit	100095/2020	Inzane Labs Pvt Ltd Vs Alliance University	Omkar Khaiyam Shaikh
7	Commercial Suit	100232/2020	M/s. Angels Aluminium Corporation Vs Khandewal Insulations Pvt Ltd	S. K. Jain and Associates
8	Commercial Suit	100026/2019	M/s. Bhavi International Pvt Ltd Vs Behl Chemicals	Parag Shah
9	Commercial Suit	100226/2019	Bank of Baroda Vs M/s. Shinde Leather Works	Rajkumar K. Shukla Law Firm
<u>EX-PARTE EVIDENCE</u>				
10	Commercial Suit	100135/2020	Canara Bank Vs Khas Mohammed Khan	AKS Legal consultants

DIRECTIONS

**CITY CIVIL COURT MUMBAI
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S.No.	Case Type	Case No.	Title	Name of Advocate
11	Commercial Suit	100457/2020	Yankavva Yallappa Andredi - Through Lakshya Yallappa Andredi Vs Pradip Baban Kamble	Ramesh Jain and Mrs Kusum Jain
At 11.00 AM Morning Session				
12	Commercial Suit	100025/2020	Corporation Bank Vs Ramlakhan Prasad Mahto	M/s. V.B.Tiwari And Co.
<u>AFFIDAVIT OF SERVICE</u>				
13	Commercial Suit	100078/2020	SGS India Pvt ltd Vs M/s. Vadraj Cement Ltd	Vijay B. Chavan
14	Commercial Suit	100082/2020	M/s. Chowgule Construciton Vs M/s. Shiv Sales Agencies	Rupesh Lanjekar
15	Commercial Suit	100148/2020	Jully Jiten Mehta Vs Ukay Lauggage (India) Pvt Ltd	Narendra Gharat
<u>FILING AFFIDAVIT OF DOCUMENT</u>				
16	Commercial Suit	100173/2019	Turkish Airlines Inc, Vs Manoj Gokulchand Seksaria	King Stubb and Kasiva
<u>REPORT</u>				
17	Commercial Suit	100112/2020	Nippon Express (India) Pvt Ltd Vs 1. P. P. Bafna Ventures Pvt Ltd 2. Mr. Praful Bafna 3.Yogesh Bafna	Haresh Advani and Ravi Gurnani
18	Commercial Suit	100059/2020	Jeevandeep Edumedia Pvt. Ltd. Vs Mr. Shaikh Nasir Principal and Director	M/s. J.R. Vakil and Associates
<u>NM FOR HEARING</u>				
19	Commercial Suit	100017/2019	Murtuza Mohsin Lokhandwala Vs Dewan Housing Finance Housing Corporation Ltd.	Shamim and Co.

Sub Matter: NOTICE OF MOTION/0100444/2020

**CITY CIVIL COURT MUMBAI
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CIVIL CAUSE LIST DATED 05-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
20	NOTICE OF MOTION	100444/2020	Murtuza Mohsin Lokhandwala and Anr. Vs Dewan Housing Finance Corporation Ltd.	Adv. Shrivastav and Co.

(Main Matter Commercial Suit/0100017/2019)

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CIVIL CAUSE LIST DATED 06-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>RECORDING EVIDENCE</u>				
At 11.00 AM Morning Session				
1	Commercial Suit	100221/2019	Mr. Dhirajlal Bhojraj Gada Vs Mr. Anil Gupta	Khalid Naseem Khan And Yusuf Furniturewala
2	Commercial Suit	100069/2020	Nayan Laherchand Mepani Vs Gold Berg Inc	Preeti Gada, Sudhir shah and Associates
<u>RECORDING EVIDENCE P.H.</u>				
3	Commercial Suit	100197/2019	Gaurishankar Ramchandra Gupta Vs Rohit Dayashankar Tiwari	Santosh Thakur
<u>EX-PARTE EVIDENCE</u>				
4	Commercial Suit	100108/2019	Smt. Kantaben Maneklal Contractor Vs Mitchell Associates	Legal Chartered
At 11.00 AM Morning Session				
5	Commercial Suit	100150/2019	Dilipkumar Atmaram Nagpal Vs Ronchere Hospitality	Miss. Rekha C. Shukla
<u>DIRECTIONS</u>				
6	Commercial Suit	100020/2020	Canara Bank Vs Sabira Ibrahim Shaikh	Rajkumar K. shukla Law Firm
7	Commercial Suit	100392/2020	Mrs. Sangeeta Sandeep Agrawal Vs M/s. Ahuja Properties and Associates	Girish B. Kedia
8	Commercial Suit	100417/2020	The Jammu and Kashmir Bank Ltd. Vs Mr. Yashmaan Rajeev Pathak	Mr. V.K. Sharma
<u>ADMISSION DENIAL</u>				
9	Commercial Suit	100202/2020	Union Bank of India Vs Anandraj Pandaram Nadar	Gopalkrishna Swamy
10	Commercial Suit	100016/2019	Dattaram Vishwanath Keshkamat Vs Hexxa Geo Systems Integrators Pvt. Ltd.	Sandeep Kothari and Sunita Bafna

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S.No.	Case Type	Case No.	Title	Name of Advocate
11	Commercial Suit	100274/2019	Gujarat Cables and Enamelled Products Pvt. Ltd. Vs Bank of Baroda	Mr. Nainesh Amin
<u>FRAMING ISSUES</u>				
12	Commercial Suit	100188/2020	M/s. A. R. Constructions Vs Smt.Sarojdevi Rameshkumar Jain	Vinod L. Desai
13	Commercial Suit	100193/2020	M/s. A. R. Constructions Vs Ganesh Virayya Kurapati	Vinod L. Desai
14	Commercial Suit	100199/2020	Jainco Steels Vs Shraddha Shipping Co. Pvt. Ltd.	S. K. Jain and Associates
<u>WRIT OF SUMMONS</u>				
15	Commercial Suit	100056/2020	Bank of India Vs M/s. Meghana Tours and Travels	Anant B. Shinde and Co.
<u>SERVICE</u>				
16	Commercial Suit	100146/2019	Dena Bank Vs M/s. Priyal Tours and Travels	M/s. K.D. Shukla and Co.
At 11.00 AM Morning Session				
17	Commercial Suit	100081/2020	Alfa Facade Systems Pvt. Ltd. Vs Pan India Infra Projects	Suvarna Pandurang Bathe, Ujjwal Prakash Sontakke
18	Commercial Suit	100086/2020	Bank of Maharashtra Vs Mijanur Atiyar Rahaman	Sachin Joshi
19	Commercial Suit	100087/2020	Mr. Udyaraghu Shetty Vs Mr. Sunil Annare Alure	Ramesh D. Kamble and Ashok V. Bagal
20	Commercial Suit	100128/2020	Mr. Kiran Haribhau Kuchekar Vs Mrs. Anjana Suresh Kosambia	Mahesh Devlekar
<u>AFFIDAVIT OF SERVICE</u>				
21	Commercial Suit	100248/2019	UCO Bank Through Vishal Pandit Sakharkar Vs Pravin Sitaram Salvi	Mrs. Priti Tare

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S.No.	Case Type	Case No.	Title	Name of Advocate
22	Commercial Suit	100250/2019	M/s. Oscar Fashions Pvt. Ltd. Vs Bharat Shivaji Udeshi	Paras N. Vira
<u>FILING AFFIDAVIT OF DOCUMENT</u>				
23	Commercial Suit	100165/2019	Mrs. Chandravilas Kailashkumar Kothari Vs M/s. Glasswood Realty Pvt. Ltd.	Amar Legal
<u>NM REPLYREJOINDER</u>				
24	NOTICE OF MOTION	100899/2020	Rahul Mohan Kolaskar - Applicant / Mettler Toledo India Pvt. Ltd. - Plff. Vs Rahul Mohan Kolaskar	adv. Pratiksha Agrawal
(Main Matter Commercial Suit/0100157/2019)				
<u>REPLY</u>				
25	Commercial Suit	100134/2020	M/s. Madhyam Marketing and Solutions Vs M/s. Interspace Solution Pvt Ltd	Mr. Q. S. Kapasi
26	Commercial Suit	100153/2020	M/s. Madhyam Events Promotion Vs M/s. Interspace Solution Pvt Ltd	Mr. Q. S. Kapasi
27	Commercial Suit	100157/2019	Mettler Toledo India Pvt. Ltd. Vs Rahul Mohan Kolaskar	King Stubb and Kasiva

Sub Matter: NOTICE OF MOTION/0100899/2020

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI. M. A. BHOSLE
COURT 32 ASST SESSION JUDGE
CIVIL CAUSE LIST DATED 07-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>ORDER</u>				
At 11.00 AM Morning Session				
1	Commercial Suit	100156/2019	M/s. Chetana Book Depot Vs National English High School	Sudhakar G. Lakhani
<u>SERVICE</u>				
2	Commercial Suit	100264/2019	Universal Builders Vs Paresh Kantilal Panchamiya	Sanjay P. Shinde
<u>AFFIDAVIT OF SERVICE</u>				
3	Commercial Suit	100240/2019	Ms. Preeti Uday Wagh Vs Unitech Ltd.	Rajalakshmy Associates
<u>ORDER</u>				
4	Commercial Suit	100157/2020	Union Bank of India Vs Sundra Tours and Travels	Manish D. Tiwari and Associates
<u>EX-PARTE EVIDENCE</u>				
5	Commercial Suit	100080/2020	Anil Dhuraji Padle Vs Vipul Kishor Gohil	Mr. Jayesh Bhatt
6	Commercial Suit	100090/2019	Chintan Piyush Shah Vs Jai Pal Singh	Nandesh Manek
7	Commercial Suit	100186/2019	Designer Fabrics Pvt. Ltd. Vs Indu Fab	Shri.Mahesh J. Devani
<u>SERVICE</u>				
8	Commercial Suit	100097/2020	Pratibimb Signodia Vs Broadway Vastu Nirman Ltd.	Vigil Juris
9	Commercial Suit	100174/2020	Corporation Bank Vs Murrugan Kuppuswamy	R. K. Associates
10	Commercial Suit	100123/2020	Suyog Agro and Poultry Products Pvt Ltd Vs Ramesh Nagarajan	Asif Y. Memom

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S.No.	Case Type	Case No.	Title	Name of Advocate
11	Commercial Suit	100125/2020	New Look Constructions Pvt. Ltd. Vs Nandkumar Mansing Katkar	Utangale and co.
<u>AFFIDAVIT OF SERVICE</u>				
12	Commercial Suit	100085/2019	M/s. Hamsons Trading Ent Pvt. Ltd. Vs NTL Electronics Ltd.	Khan Javed Akhtar
Sub Matter: NOTICE OF MOTION/0101148/2020				
<u>REPORT</u>				
13	Commercial Suit	100079/2020	Indian Bank (PSU) Vs M/s. Jabir Making	Jitandra P. Patil
14	Commercial Suit	100272/2019	M/s. Yug International Pvt. Ltd. Vs M/s. Speciality Polymers Pvt. Ltd.	Shri. R.K. Thakkar
<u>NM FOR HEARING</u>				
15	Commercial Suit	100201/2020	New Touch Cafe Pvt Ltd Vs Divija Mehta Leasing and Trading Pvt Ltd	M/s. Pan India Legal Services LLP
16	Commercial Suit	100060/2019	New Globe Logistik LLP Vs M/s. M. Square International	Chaitanyaa Bhandarkar
Sub Matter: NOTICE OF MOTION/0103834/2019				
Sub Matter: NOTICE OF MOTION/0104457/2019				
Sub Matter: NOTICE OF MOTION/0103522/2019				
17	NOTICE OF MOTION	103522/2019	New Globe Logistik LLP Vs M/s. M. Square International And Ors	Chaitanyaa Bhandarkar
(Main Matter Commercial Suit/0100060/2019)				
18	NOTICE OF MOTION	103834/2019	New Globe Logistik LLP Vs M. Square International and Ors.	Chaitanyaa Bhandarkar
(Main Matter Commercial Suit/0100060/2019)				

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S.No.	Case Type	Case No.	Title	Name of Advocate
19	NOTICE OF MOTION	104457/2019	New Globe Logistik LLP Vs M/s. M. Square International	Adv. Narendra Vishnu Sankpal
(Main Matter Commercial Suit/0100060/2019)				
At 2 45 pm Afternoon Session				
20	Commercial Suit	100207/2020	Vision Inks Pvt. Ltd. Vs J.D. Packaging Pvt. Ltd.	Dipali K. Chaughule and Ors.
Sub Matter: NOTICE OF MOTION/0100942/2020				
<u>NOTICE OF MOTION</u>				
21	NOTICE OF MOTION	101290/2020	Shakeel Ahmed Mohammed Yunus Ansari - Suit St. No. 3955/2020 Vs Mohammed Aslam Addul Majid Ansari and Ors.	S.Shamim and Co.

**CITY CIVIL COURT MUMBAI
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CIVIL CAUSE LIST DATED 08-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>RECORDING EVIDENCE</u>				
At 11.00 AM Morning Session				
1	Commercial Suit	100256/2019	PBC DISTRIBUTORS Vs National Education Society	Navdeep Vora And Associates
<u>SERVICE</u>				
2	Commercial Suit	100063/2019	Jaiprakash Arun Gupta Vs Mohammad Jahangir Masood Shaikh	Mr. Ramesh Jain and Mrs. Kusum Jain
3	Commercial Suit	100102/2019	Chamadia Agency LLP Vs Fastspeed Multi Trading and Services Pvt. Ltd.	Dhanuka and Partners
4	Commercial Suit	100190/2019	Shikshan Books and Stationary P. Ltd. - Shriram Samria Vs Mr. Aashish Satyam	K.V. Singh
<u>FILING SAY</u>				
5	Commercial Suit	100251/2019	M/s. Oscar Fashions Pvt. Ltd. Vs Bharat Shivaji Udeshi	Paras N. Vira
<u>REPORT</u>				
6	Commercial Suit	100237/2019	Syndicate Bank Vs M/s. Aamina Tours and Travels	Sandhya Nanavare
<u>REPLY</u>				
7	Commercial Suit	100159/2019	M/s. Alchemie Financial Services Ltd. - Mr. Rajendra Mahadev Mhatre Vs Leena Nirmal Chhadva Proprietor M/s. Sapan Creatives	Mr. Vikas K. Mahangare

Sub Matter: NOTICE OF MOTION/0101124/2020

<u>RECORDING EVIDENCE</u>				
8	Commercial Suit	100113/2020	Nakoda Enterprises Vs 1. Babulaji Jain 2. Amarshi Bhai Nisar 3. Shree Shantinath Maharaj Jain	Mr. A. B. Jain
<u>ADMISSION DENIAL</u>				

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S.No.	Case Type	Case No.	Title	Name of Advocate
9	Commercial Suit	100186/2020	M/s. H. R. Organo Chem Pvt Ltd Vs Akhil Raj	Udaya Sankar Samudrala
10	Commercial Suit	100204/2020	New India Polyvinyl Pvt Ltd Vs Mr. Vinay Kumar Chandrakant Sarang	Gravitas Legal
<u>SERVICE</u>				
11	Commercial Suit	100104/2020	Shantilal Lalchand Gulecha Vs M/s. F. Coms Trading Co	Mr. Rakesh G. Jain
12	Commercial Suit	100115/2020	M/s. Time Technoplast Ltd Vs M/s. Varmora Foods Pvt Ltd	Mr. Sarang Ravi Satpute
13	Commercial Suit	100121/2020	Bank of Maharashtra Vs Dsouza Sydney	Sachin Joshi
14	Commercial Suit	100122/2020	Bank of Maharashtra Vs Ramshudhari Ray	Sachin Joshi
<u>REPLY</u>				
15	Commercial Suit	100030/2019	Pradeep Shendur Chipkar Vs M/s. Rupji Constructions	Ms. Sarita Dahiwile
16	Commercial Suit	100249/2019	Jitendra Meghji Chhadva Vs Bharat S. Udeshi	Paras N. Vira
<u>COMPLIANCE</u>				
17	Commercial Suit	100176/2020	M/s. Shirdi Industries Ltd Vs Brajesh Dubey	Dwivedi Law and Co
18	Commercial Suit	100143/2020	Swati Spentose Pvt Ltd Vs 1.Sukhjendra Kumar Arora 2.Hemant Sharma 3. Molclone Labs Pvt Ltd	M/s. Dhruve Liladhar and Co
At 11.00 AM Morning Session				
19	Commercial Suit	100133/2020	Dena Bank Vs M/s. Sujata Tours and Travels	Sai Consultancy Services

CITY CIVIL COURT MUMBAI
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S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>WRIT OF SUMMONS</u>				
At 11.00 AM Morning Session				
1	Commercial Suit	100228/2019	Canara Bank Vs Mahendraprasad Ramnarayan Patel	Rajkumar K. Shukla Law Firm
2	Commercial Suit	100019/2020	M/s. Esteem Industries Pvt Ltd Vs M/s. Sunani Enterprises	Sachin A. Bhaskar
<u>MEDIATION REPORT</u>				
3	Commercial Suit	100100/2019	Jaysynth Impex Ltd. Vs M/s. Hastkamal Texchem P. Ltd.	Lalit V. Jain
<u>HEARING</u>				
4	Commercial Suit	100071/2020	Mrs. Dhara Dhirendra Sheth Vs M/s. Mickey Mehta Health Beyond Fitness Pvt Ltd	R. M. Vanoo
5	Commercial Suit	100055/2019	Jaiprakash Arun Gupta Vs Nikhat Jahangir Shaikh	Mr. Ramesh Jain and Mrs. Kusum Jain
Sub Matter: NOTICE OF MOTION/0102817/2019				
<u>RECORDING EVIDENCE</u>				
6	Commercial Suit	100116/2020	M/s. Pudumjee Paper Products Ltd Vs Mr. Rajesh Agarwal	M/s. Maravoor Wamorkar and Co
7	Commercial Suit	100196/2020	Mr. Abdul Karim Sultan Shaikh Vs The Friends Co-op. Bank Ltd	N. A. Ghatte
8	Commercial Suit	100206/2020	Ramesh Sadashiv Bhadekar Vs Fulabai Ramdas Hule	Mrs. Komal Bharat Shah
<u>EX-PARTE EVIDENCE</u>				
9	Commercial Suit	100183/2019	Syndicate Bank - Mrs. Arti Anannarayan Iyer Vs Vidhyadhar L. Borkar	Mahesh Haridas Chandanshiv

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S.No.	Case Type	Case No.	Title	Name of Advocate
10	Commercial Suit	100234/2019	Bank of Baroda Vs M/s. Shivam Rent A Car	Rajkumar K. Shukla Law Firm
<u>DIRECTIONS</u>				
11	Commercial Suit	100420/2020	Laxmiraj Distributors Private Limited Vs M/s. Chamunda Engineering	Reeti Law Associates
<u>WRIT OF SUMMONS</u>				
12	Commercial Suit	100047/2020	Balaji Engineering Vs M/s. Techno Infra	PSI LEGAL
At 11.00 AM Morning Session				
13	Commercial Suit	100165/2020	Dena Bank Vs Dinesh Sonaji Kathe	Mr. A. S. Ramesan
14	Commercial Suit	100288/2020	LKP Securities Ltd Vs ITC Ltd	Mr. Saket Pamchnadra Ketkar
15	Commercial Suit	100162/2020	Union Bank of India Vs M/s. Sadhana Travels	Manish D. Tiwari
16	Commercial Suit	100198/2019	Mr. Ashok Vaktawarmal Jain Vs Atul Deepak Pednekar	Amar Ashok Gharte
<u>AFFIDAVIT OF SERVICE</u>				
17	Commercial Suit	100369/2020	Bank of India Vs M/s. Fari Travels	Arun Kumar Misra
18	Commercial Suit	100123/2019	M/s. Chetana Book Depot Vs M/s. Mars Academy Partner	Sudhakar G. Lakhani
19	Commercial Suit	100158/2019	Mrs. Seema Shailesh Shah Vs Mr. Vinod Harakhchand Shah	Nainesh Amin
20	Commercial Suit	100163/2019	Union Bank of India Vs M/s. Keshav Enterprise	M/s. S. Ashwinikumar and Co.
21	Commercial Suit	100269/2019	Corporation Bank Vs Mr. Raja Mohamed Ismail Shaikh	M/s. V.B. Tiwari and Co.

NOTICE OF MOTION

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S.No.	Case Type	Case No.	Title	Name of Advocate
22	NOTICE OF MOTION	100962/2020	Prashant@Bittu Sureshbhai Shah Vs Prashant Suresh Gupta and Ors.	R. R. Varma
(Main Matter Commercial Suit/0100384/2020)				
<u>NM REPLYREJOINDER</u>				
23	Commercial Suit	100384/2020	Prashant@Bittu Sureshbhai Shah Vs Prashant Suresh Gupta	R. R. Varma
Sub Matter: NOTICE OF MOTION/0100962/2020				
<u>REPLY</u>				
24	Commercial Suit	100077/2020	M/s. Akansha Ispat Pvt Ltd Vs M/s. C. S. Tubes Pvt Ltd	Shri S. M. Bhandari
<u>COMPLIANCE</u>				
25	Commercial Suit	100203/2020	M/s. Rushabh Sealink Pvt Ltd Vs M/s. Cosco Shipping Lines (India) Pvt Ltd	M/s. New Technich
26	Commercial Suit	100102/2020	Unity IT Technology Pvt Ltd Vs Mr. Deepak Suresh Chaddha	Kiran S. Mohite
27	Commercial Suit	100168/2019	Darshi Fashion Vs Sri Annapoorneshwari Silks	Mr. Manoj K. Pandey
